Annexure-2

Name of the corporate debtor: DIGITAL INTEGRATEDTECHNOLOGIES PRIVATE LIMITED ; Date of commencement of CIRP : 03.10.2024,

List of creditors as on: 30.12.2024

(Amount in ₹)

Sl. No.	Name of cre-ditor	Details of claimreceived		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, thatmay be set-off	Amount of claim not a dmitted (Rs.)	Amount of claim und er verifica tion	Remarks if any
		Date of receip t	Amo unt claim ed(R s.)	Amount of claim admitted (Rs.)	Natureof claim	Amount covered by guarantee	Whether related party	% of voting share in CoC					
-	-	-	-	-	-	-	-	-	-	-	-	-	-